

Central Administrative Tribunal
Principal Bench

CP-199/2004
OA-388/2003

New Delhi this the 18th day of August, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Rekha Sharma
Wife of Shri D.K. Sharma
R/o House No.A-304
Sector-19, Noida, U.P.

-Applicant

(By Advocate: Shri P.K. Sharma)

Versus

1. Shri S. Krishnaswamy
Chief of the Air Staff,
Air Headquarter Vayu Bhawan
New Delhi.
2. Shri Pramod Kumar Rastogi
Chief Administrative Officer,
Ministry of Defence,
C-II, Hutmants South Block,
New Delhi.
3. Shri D Sarup
The Secretary,
Department of Expenditure,
Ministry of Finance, North Block,
New Delhi.

-Respondents

(By Advocate: Shri M.M. Sudan)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

It is observed that by order dated 12.7.2004 in WP(C)
10731-33/2004/CM No.7569/2004, Tribunal's orders have been
stayed.

2. The Contempt Petition is disposed of with liberty to the applicant to revive, if necessary as per law.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

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